

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4261
ANSWERED ON:19.12.2012
EVICTION OF KENDRIYA BHANDAR
Ram Shri Purnmasi

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether DoPT has placed the matter regarding eviction of Kendriya Bhandar from the Government accommodation before the Cabinet Committee on Accommodation;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) & (b): A proposal for review of eviction of Kendriya Bhandar is under process for placing the same before the Cabinet Committee on Accommodation.

(c): In view of (a) and (b) above, question does not arise.